

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1565/(MAH)/2017

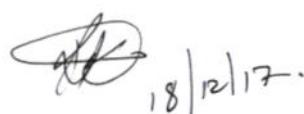
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.  
V/s  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Rahul Kedar ilb Aagam Doshi for operational creditor		 18/12/17.
	Smriti Kanade ilb Negandhi, Shah & Himalayatullah for corporate debtor		

ORDER

CP No.1565/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.12.2017.



V. NALLASENAPATHY  
Member(Technical)



B. S. V. PRAKASH KUMAR  
Member (Judicial)